

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 877 / (MAH) / 2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: TNM Metal Pvt Ltd  
V/s.  
Neosym Industry Ltd

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Ranvir Sherkawat for Respondent		
	BIMAR RAJASEKHAR Re Petitioner		

## ORDER

TCP No.877/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 27.11.2017 for reporting Settlement.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)